## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/74/(IB)/2017

NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD

NAME OF THE RESPONDENT(S) : MARG LIMITED

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

S. INDUMATHE RAVE ? N. SHARMELA

Coursel for pelilioner Planez

## **ORDER**

Counsel for petitioner present. Counsel for respondent present and stated that there is chance of settling the issue between the parties. In view of the submissions, time extended at request. Put up on 20.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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